

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.70 of 2013

Dated : 17th September, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Wardha Power Company Ltd. ... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. ..Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Amit Kapur,
Ms. Poonam Verma &
Mr. Ankit Shah for R-4

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on
11.10.2013.

COURT MASTER